

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00138/2018

Dated Monday the 5th day of February Two Thousand Eighteen

PRESENT

HON'BLE SMT. B. BHAMATHI, Member (A)

E.Venkatesan,
S/o. M. Ezhumalai,
No. 11, Palvadi Street,
Pudhu Nagar,
Thengai Thittu,
Puducherry 605004.Applicant

By Advocate M/s. Sreethi Law Firm

Vs

1.The Director General of Police,
Police Department,
Puducherry 605001.
2.The Chief Secretary,
Dept. of Personnel & Administrative Reforms,
Personnel Wing,
Puducherry.Respondents

By Advocate Mr. R. Syed Mustafa

ORAL ORDER

(Pronounced by Hon'ble Smt. B. Bhamathi, Member(A))

The applicant has filed the OA under section 19 of the Administrative Tribunals Act, 1985 seeking the following reliefs:

*“(i) direct the first respondent to dispose of the representation dated 18.12.2017 on merits and further direct the first respondent to offer appointment as Police Constable by repatriating him from the post of MTS (Security) working under the 2nd respondent Department.
(ii) grant such further or other relief or reliefs as this Honorable Tribunal deems fit and proper in the facts and circumstances of the case and thus render justice.”*

2. It is submitted that the applicant made a representation on 18.12.2017 and requested for appointment to the post of Police Constable which is pending for consideration. Learned counsel for applicant submits that the applicant would be satisfied if the 2nd respondent is directed to dispose of the representation within a time limit to be stipulated by this Tribunal.

3. To meet the ends of justice, the 2nd respondent is directed to consider the representation of the applicant dt. 18.12.2017 at Annexure A-3 in accordance with law and pass a reasoned and speaking order thereon within a period of four weeks from the date of receipt of certified copy of this order.

4. OA is disposed of with the above direction at the admission stage.

5. Counsel representing Shri. R. Syed Mustafa takes notice for the respondents.

(B. Bhamathi)
Member(A)
05.02.2018

SKSI